

INCOME TAX APPELLATE TRIBUNAL
Ministry of Law & Justice,
Dept. of Legal Affairs,
27-A, Hanuwant Vihar Rai Ka Bag
Jodhpur-302006

No. F. 07-Jd (AT)/2026

Dated: 19th January, 2026

**NOTICE INVITING OBJECTIONS, IF ANY FROM ASSEESSES/DEPARTMENT FOR
WEEDING OUT OF OLD APPEAL RECORDS**

Income Tax Appellate Tribunal, Jodhpur Bench, Jodhpur proposes to weed out old records in accordance with rules pertaining to appeal disposed during the period of 04-10-1999 to 31-12-2019.

2 Assessee's Representative/Departmental's Representative are hereby requested to intimate whether any appeals against the orders of Tribunal are pending before the Hon'ble High Court or Hon'ble Supreme Court for disposal and intimate the same to the undersigned on or before 18th February, 2026 for exempting the said appeal records from the weeding process.

3 If no objection is received on or before 18th February, 2026, it will be presumed that none of the parties have any objection for weeding out those records and Tribunal will proceed with the weeding process.


Assistant Registrar

Copy to:-

- 01. Pr. CIT, Admin O/o. the Pr. CCIT, Jodhpur.
- 02. CIT-DR/Sr. Departmental Representative, ITAT, Jodhpur.
- 03. President, ITAT, Bar Association, Jodhpur.
- 04. Notice Board, ITAT, Jodhpur Bench, Jodhpur
- 05. Official website of ITAT.


Assistant Registrar